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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the _____ March, 2021.

Sub:- **Permission to avail Home Trave Concession (HTC).**

Ref:- Your letter No. DJCH.V-11/2021/783 dated 19.03.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Shri Manish Yadav, Munsiff, Chirang, Kajalgaon, has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 to visit his native place Tinsukia from Chirang, onward and return journey on 27.03.2021 and 16.04.2021 respectively, by the shortest possible route, as per existing Rules.

Shri Yadav may be informed accordingly.

Yours faithfully,

sdf

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 1727-1730 /A dated 25/03/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Manish Yadav, Munsiff, Chirang, Kajalgaon for information with reference to his letter No. MCH.III-I/2015-2021/41/C dated 09.03.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

22/3/21
REGISTRAR (VIGILANCE)

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